

(3) (i) A copy of the Annual Report of the Regional Engineering College, Silchar for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1977-78. [Placed in Library. See No. LT-4420/79].

(4) A copy of the University Grants Commission (Disqualification, retirement and conditions of service of Members) (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 16 in Gazette of India dated the 6th January, 1979, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-4421/79.]

(5) A copy of the Certified Accounts (Hindi* version) of the Indian Institute of Technology, New Delhi, for the year 1977-78 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT-4122/79.]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT, 1885.

THE MINISTER OF COMMUNICATIONS (SHRI BRU LAL VERMA): I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 458 in Gazette of India dated the 24th March, 1979, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-4423/79.]

REVIEWS ON ANNUAL REPORTS AND STATEMENTS FOR DELAY OF GANDHI SMRITI SAMITI, NEW DELHI FOR 1977-78 AND RAJGHAT SAMADHI COMMITTEE, NEW DELHI FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

(1) (i) Annual Report of the Gandhi Smriti Samiti, New Delhi for the year 1977-78 along with the Audited Accounts.

(ii) A statement regarding review by the Government on the working of the Gandhi Smriti Samiti, New Delhi, for the year 1977-78.

(iii) A statement showing reasons for delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-4424/79].

(2) (i) Annual Report of the Rajghat Samadhi Committee, New Delhi, for the year 1977-78 along with the Audited Accounts.

(ii) A statement regarding review by the Government on the working of the Rajghat Samadhi Committee, New Delhi, for the year 1977-78.

(iii) A statement showing reasons for delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-4425/79].

STATEMENT RE. FURTHER TRANCHE OF MARKET LOANS ISSUED BY CENTRA GOVERNMENT IN APRIL, 1979.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg

*English version of the Accounts was laid on the 5th March, 1979.

to lay on the Table a statement (Hindi and English versions) regarding further tranche of market loans issued by the Central Government in April, 1979. [Placed in Library. See No. LT-4428/79.]

SHRI MANI RAM BAGRI: **

MR. SPEAKER: It is not a point of order. I over-rule it. Don't record anything.

Calling attention.

Shri Mani Ram Bagri then left the House

SHRI K. RAMAMURTHY: I have a point of order.

MR. SPEAKER: Under what rule? The same one or a different one.

SHRI K. RAMAMURTHY: The same one.

MR. SPEAKER: No, please.

SHRI RAJ NARAIN: **

MR. SPEAKER: Don't record.

It is not a point of order at all. If you want to make a statement, I will not allow you. You give notice under Rule 377, I will consider that.

12.21 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

WORK TO RULE AND THREATENED STRIKE BY ENGINEERS AND TECHNICIANS OF INDIAN AIRLINES

श्री माधु सिंह : (दीक्षा) : अध्यक्ष महोदय, मैं आपकी अनुमति से अकितम्बनीय लोक महत्व के निम्नलिखित विषय की ओर पर्यटन और नागर विमानन मंत्री का ध्यान आकर्षित करता हूँ और उन से प्रार्थना करता हूँ कि वह इस के बारे में एक वक्तव्य दें :

“इंडियन एयर लाइन्स के इंजीनियरों तथा तकनीकी कर्मचारियों द्वारा नियम के अनुसार ही काम करने और हड़ताल की धमकी देने तथा इंडियन एयर लाइन्स के विमानों की उड़ानों में बिनाबंद और उस के परिणाम स्वरूप यात्रियों को हुई असुविधा ।”

SHRI RAJ NARAIN (Rae Barailly): Sir, I rise on a point of order.

MR. SPEAKER: What is your point of order? There is no point of order.

SHRI RAJ NARAIN: My point of order is this. Without hearing a responsible Member, how can you say that there is no point of order?

MR. SPEAKER: Quite right.

SHRI RAJ NARAIN: You are the mouth piece of the House. You are Speaker. Your personality is limited. You are not a man of unlimited personality.

MR. SPEAKER: What is your point of order?

श्री राज नारायण : मनीराम बागरी यहां खड़े हुए और मनीराम बागरी ने आप की सेवा में बहुत ही बिनाबंदता से निवेदन किया कि आप हमारी बात सुन लीजिए । लेकिन आप इतने बहिष्कृत हो गए (अव्यवधान) ... मैं इतना ही रिक्वेस्ट करता हूँ कि

My point of order is this.

मेरी रिक्वेस्ट यह है कि आप प्वाइंट ऑफ ऑर्डर सबका सुन लिया करिए । हमारा प्वाइंट ऑफ ऑर्डर यह है कि ... (अव्यवधान) .

श्री हुकूम चन्द कच्छवान : यह रेकार्ड न किया जाये ।

श्री राज नारायण : हम को ऑर्डर देने जतनबी ? मैं मोरारजी भाई के सामने, यह प्रधान मंत्री है, आज बोलेंज करता हूँ, जिसने धार० एल० एम० के लोग हैं बाहर निकल कर निपट में (अव्यवधान) ... क्यों बोलते हैं यह .. (अव्यवधान) ...

MR. SPEAKER: This is not point of order Don't record.

(Interruptions)**

Let the Minister reply. All these are points of disorders. Don't record.

(Interruptions)**